

**Sundaram Mahadeo Autoworld Pvt Ltd**  
**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**  
**Category: List of operational creditors (Other than Workmen and Employees and Government Dues)**  
**Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 09-10-2023**

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Tata Motors Finance Limited ("TMFL")	13.02.2023	88,66,959.48	88,66,959.48	Dealer Liability Claim	-	-	NO	NA	-	-	-	-	-	-
2	Catalyst Trusteeship Limited ("CTL")	15.03.2023	2,29,38,304.26	2,29,38,304.26	Assignment of Receivables	-	-	NO	NA	-	-	-	-	-	Note 1
3	Catalyst Trusteeship Limited ("CTL")	15.03.2023	42,82,348.80	42,82,348.80	Assignment of Receivables	-	-	NO	NA	-	-	-	-	-	Note 2
<b>TOTAL</b>			<b>3,60,87,612.54</b>	<b>3,60,87,612.54</b>	-	-	-		<b>0%</b>	-	-	-	-	-	

**Note 1:**  
The claim has been made by Catalyst Trusteeship Limited on behalf of Tata Motors Finance Solution Limited ("TMFSL"). The same is based on a Deed of assignment of Receivables executed between TMFSL and CTL.

**Note 2:**  
The claim has been made by Catalyst Trusteeship Limited on behalf of Tata Motors Finance Limited ("TMFL"). The same is based on a Deed of assignment of Receivables executed between TMFL and CTL.